

HIGH COURT OF DELHI : NEW DELHI
Sher Shah Road, New Delhi

MOST IMMEDIATE
CONFIDENTIAL

No. _____/DHC/Gaz -1A/G-1/2021
Dated, the _____ November, 2021

From: Registrar General,
High Court of Delhi,
New Delhi.

To, The Principal District & Sessions Judge (Headquarters),
Tis Hazari Courts,
Delhi.


Sub: Termination of services of Ms. Vandana Chauhan, an officer of Delhi Higher
Judicial Service on probation.

Sir,

Please find enclosed herewith a copy of Notification No. F.6/10/2015-
Judl./Suptlaw/1414-1419 dated 22.11.2021 issued by the Govt. of NCT of Delhi
terminating the services of Ms. Vandana Chauhan, an officer of Delhi Higher Judicial
Service, with immediate effect.

You are requested to deliver a copy of the notification to Ms. Vandana Chauhan
and obtain necessary acknowledgement in token of its receipt from her and send the
same to this Court.

Yours sincerely,


(Manoj Jain)
Registrar General

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI.

No. F.5(1)/2021/ **71358-393** Dated, Delhi the **27 NOV 2021**
Sub: **Termination of Service of Ms. Vandana Chauhan, an officer of
Delhi Higher Judicial Service on Probation.**

Copy forwarded alongwith its enclosure for information & necessary action if
any :-

1. The Officer In-charges, Administration I,II,III, General Branch, Vigilance, Purchase Cell,
Pool Cars, Library, Web-Site Committee (Hindi/English) and Computer Section, Tis
Hazari Court, Delhi.
2. The Judge In-charge, Mediation Center, Tis Hazari, Delhi.
3. The Administrative Civil Judge, (Central), Tis Hazari, Court Delhi.
4. The Sr. AO(J)/ AO(J), Administration-I,II,III, Vigilance, Recruitment Cell, Filing
Section, Fine & Audit Section, Care-Taking Branch, Computer Branch, Protocol Branch,
LAC Branch, R & I Branch, Hindi Section, 'LAYERS', Vulnerable Witness Deposition
Complex (VWDC), I.T Cell and ACR Cell, Central District, Tis Hazari Court, Delhi.
5. The Accounts Officer, Accounts Branch, Central District, Tis Hazari Court, Delhi.
6. The P.S. to Ld. Principal District & Sessions Judge (HQs), Tis Hazari Court, Delhi
7. The PRO, Tis Hazari Court, Delhi.

(ANKUR JAIN) **27/11/21**
Addl. District & Sessions Judge/
Officer Incharge, Judicial Branch (Central)
For, Principal District & Sessions Judge (HQs)

(TO BE PUBLISHED IN DELHI GAZETTE PART-IV EXTRA-ORDINARY)
GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI
DEPARTMENT OF LAW, JUSTICE AND LEGISLATIVE AFFAIRS
8th LEVEL, C-WING, DELHI SECRETARIAT, I.P. ESTATE,
NEW DELHI-110002

No.F. 6/10/2015-Judl./Suptlaw/1414-1419

Dated 22.11.2021

NOTIFICATION

No. F. 6/10/2015-Judl./Suptlaw/1414-1419 : In pursuance of the provisions of Rule 14 of the Delhi Higher Judicial Service Rules, 1970, as amended upto date, the Lt. Governor of the National Capital Territory of Delhi, in consultation with the High Court of Delhi, terminates the services of Ms. Vandana Chauhan, an officer of Delhi Higher Judicial Service with immediate effect.

By order and in the name of the
Lt. Governor of National
Capital Territory of Delhi

Ruchi Aggarwal Asrani
22/11/21

(Ruchi Aggarwal Asrani)
Additional Secretary (Law, Justice & L.A.)

No.F. 6/10/2015-Judl./Suptlaw/1414-1419

Dated 22.11.2021

Copy forwarded for information and necessary action to:

1. The Secretary to the Govt. of India, Department of Justice, Ministry of Law & Justice, New Delhi.
2. The Registrar General, High Court of Delhi, New Delhi w.r.t. his letter No. 3878/DHC/Gaz/G-1/2021 dated 22.10.2021.
3. The Principal District & Sessions Judge (HQ), Delhi, Tis Hazari, Delhi.
4. The Special Secretary (GAD/Coord.), Govt. of NCT of Delhi, in duplicate with Hindi version, for publication in Delhi Gazette.
5. The Controller of Accounts, Govt. of NCT of Delhi, New Delhi.
6. Officer concerned through the Registrar General, High Court of Delhi, New Delhi.
7. Guard file.

Ruchi Aggarwal Asrani
22/11/21

(Ruchi Aggarwal Asrani)
Additional Secretary (Law, Justice & L.A.)